

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) Between April, 2011 and June, 2011 as a result of special/regular checks conducted against illegal sale of railway tickets by touts, 960 touts were apprehended. State-wise figures of agencies/touts indulging in illegal sale of railway tickets are not maintained.

(b) No, Sir. As a result of continuous monitoring, system-checks and intensification of drives against toutting activities, more and more touts are being apprehended.

(c) and (d) 12 staff suspected to be involved with touts have been taken up under Disciplinary and Appeal Rules.

**Incidents of theft/robbery etc. in trains**

2158. DR. JANARDHAN WAGHMARE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware that incidents of theft / robbery/ chain snatching in trains have increased in the past few years;

(b) if so, the details thereof; and

(c) the steps taken by Government to ensure the safety and security of passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) and (b) There was increase in the incidents of theft/ robbery and chain snatching reported during the year, 2010 in comparison to the year 2009. However, there is decrease in the incidents of robbery reported during the year 2011 (Upto June).

Year	No. of cases reported in trains		
	Theft	Robbery	Chain Snatching
2009	5477	198	494
2010	5995	302	564
2011 (Upto June)	3527	126	338

(c) Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. As such the cases of crime on Railways are reported to, registered and investigated by the Govt.

Railway Police. However, Railway Protection Force (RPF) supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive railway stations.

The following measures are being taken by the Railways for security of the passengers:

1. On vulnerable and identified routes/ sections, 1275 trains are escorted by Railway 'protection Force daily on an average, in addition to 2200 trains escorted by Government railway Police of different States daily.
2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, access control, Anti-sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.
3. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).
4. Public awareness against crimes like Drugging of passengers is done through regular announcements at stations and in trains.
5. An amendment in the Railway Protection Force Act to enable Railway Protection Force to deal with the passenger related offences more effectively is under active consideration.

#### **Train service between Lucknow and Dehradun**

†2159. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is no train service between Lucknow and Dehradun while both the cities are capitals of two States;

(b) if so, whether Government would announce a daily train service between Lucknow and Dehradun;

(c) if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) No, Sir. At present, 5 pairs of trains are available between Lucknow and Dehradun.

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†Original notice of the question was received in Hindi.